

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 3030-3033 OF 2007

I. APPA RAO & ORS.

Appellant (s)

VERSUS

GOVERNMENT OF A.P. & ORS.

Respondent(s)

(With prayer for interim relief and officer report)

Date: 20/06/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE P. SATHASIVAM
(VACATION BENCH)

For Appellant(s)

Mr. Annam D.N. Rao, Adv.

For Respondent(s)

Mr. Rahul Shukla, Adv.
Mr. Manoj Saxena, Adv.
Mr. T.V. George, Adv.

Mr. D. Mahesh Babu, Adv.

UPON hearing counsel the Court made the following
ORDER

Learned counsel for the respondent seeks time.

The matter is adjourned to next week.

(Ravi P. Verma)
Court Master

(Anand Singh)
Court Master